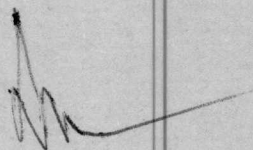
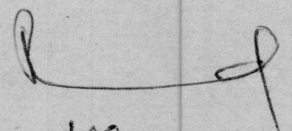


OA 551/93 Along with  
OA 550/93,  
OA 1467/93,  
OA 16/95

26.4.01 Hon. Mr. Justice R.R.K. Privedi, VC  
Hon. Mr. J. C. K.K. Srivastava, A.M.

In these cases notice was issued to the applicants to engage another counsel on the death of Sri B.N. Singh, the Counsel who represented the applicants. In spite of the notice given to the applicants by Regd. post nobody has put in appearance for applicants. Sri Anant Sthalekar is present for respondents. The OAs are dismissed in default. No order as to costs.

  
A.M.

  
VC

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